

**CLAIM FROM FINANCIAL CREDITORS OF ROOPAM TEXTILES TRADING
PRIVATE LIMITED**

1. The Public Announcement sought proof of claims from **Financial Creditors** in Form C stipulated in Regulation 8. Till the last date of claim (i.e. 14.08.2023) the undersigned interim Resolution Professional has received only one claim from The Canara bank the Secured Financial Creditors.

Sl. No.	Name of the Creditors	Amount of Claim Received ₹	Amount of claim Admitted ₹	Details of Security Interest
1.	CANARA BANK	5,34,58,113	5,34,58,113	PRIMARY SECURITY- 1. HYPOTHECATIONS OF STOCKS 2. HYPOTHECATION OF VEHICLE COLLATERAL SECURITY- 1. EMT OF LAND & BUILDING IN THE NAME OF SRI. ARUN KUMAR AGGARWAL.

				<p>KHATA NO. 1057/2844, PLOT NO. 1127/2517, SUB PLOT NO.1. JAY DURGA NAGAR, BOMIKHAL, BHUBANESWAR, DISTRICT- KHORDHA 2. LAND & BUILDING IN THE NAME OF SMT. SARITA AGGARWAL. KHATA NO.164&168, PLOT NO. 1280/1262, 1272/1463, 1280/1464,1278/1465, SHOP NO. EX4A METRO PLAZA PHASE II, BUXI BAZAR, CUTTACK.</p>
	Total Claims	5,34,58,113	5,34,58,113	